

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.*9
ANSWERED ON MONDAY, THE 3rd FEBRUARY, 2020
[(SAKA)]**

REAL ESTATE COMPANIES

QUESTION

***9. SHRI SUNIL KUMAR PINTU:**

Will the Minister of CORPORATE AFFAIRS
be pleased to state:

कारपोरेट कार्य मंत्री

- (a) the number of real estate companies functioning across the country especially in Delhi-NCR, Uttarakhand and Rajasthan which have not got their accounts audited during the last three years or earlier till date, company-wise,**
(b) whether the Government has taken/proposes to take any action against these real estate companies;
(c) if so, the details thereof, company wise, and
(d) if not, the reasons therefor?

ANSWER

**THE MINISTER OF FINANCE
AND CORPORATE AFFAIRS**
वित्त एवं कारपोरेट कार्य मंत्री

(SHRIMATI NIRMALA SITHARAMAN)
(श्रीमती निर्मला सीतारामन)

(a) to (d): The information is being collected and compiled.